

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-184/2020**

Amol Vaman Tilve

...Petitioner.

Vs

Goa State Information  
Commission and ors.

...Respondents.

Shri G. Malik, Advocate for the respondents nos.3,4 and 5.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:1<sup>st</sup> December 2020.**

P.C.

The learned counsel for the respondent nos. 3,4 and 5, informs me that he has already filed reply. I see none fore the petitioner on screen.

2. Post the matter on 8.12.2020.

**DAMA SESHADRI NAIDU, J.**

vn\*